

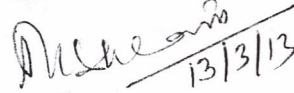
# HIGH COURT OF CHHATTISGARH : BILASPUR

## CORRIGENDUM

No. 173 /Confdl./2013  
II-2-1/2013

Bilaspur, dated the 13<sup>th</sup> March, 2013

In Registry Order No. 278/Confdl./2011/II-2-1/2011 dt. 04.04.2011, the entry in Column no. (2) at Sl. no. 2 in the table and in Endt. no. 279/Confdl./2011/II-2-1/2011 at Sl. No. 16 (ii) be read as "Smt. Pragya Pachouri W/o Shri J.P.Pateria" in place of "Smt. Pragya Pachouri D/o Shri J.P.Pateria".

  
13/3/13  
(ARVIND SHRIVASTAVA)  
REGISTRAR GENERAL